

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/184(KB)2024
IA(I.B.C)/1407(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH JULY 2024

IN THE MATTER OF	INDIAN BANK VS MR DEBNATH SAHA PERSONAL GUARANTOR OF M/S NEW WIN WIN FEEDS PVT. LTD
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Mr. Santosh Kr. Ray, Adv.] For FC

Ms. R. Sanyal, Adv.

Ms. Zeba Khan, Adv.

Ms. Muskan Saha, Adv.

Mr. Ashok Kr. Agarwal] RP in person

ORDER

1. Ld. Counsels for Financial Creditor present. Resolution Professional in person present.
2. **IA(I.B.C)/1407(KB)2024:**
 - a) None appears on behalf of the Personal Guarantor.
 - b) Resolution Professional appeared in person submits that report has been shared with the Personal Guarantor.
 - c) Since none turns up on behalf of Personal Guarantor, last chance is given to make objection to the report, if any, failing which appropriate Order would be passed.
 - d) Post this matter on **01.08.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**